

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

REGIONAL BENCH

**MISCELLANEOUS APPLICATION NO: 85146 OF 2020
&
SERVICE TAX APPEAL NO: 85907 of 2019**

[Arising out of Order-in-Original No: 170-172/ME/COMM/VR/2018-19 dated 21/12/2018 passed by the Commissioner of GST & Central Excise, Mumbai.]

RevX Technology Private Limited
Indique Sigme, 4th Floor, 3rd Block, 7th C Main Road
Koramangala, Bangalore – 560 034

... Appellant

versus

Commissioner of GST & Central Excise
Mumbai East
9th Floor, Lotus Info Centre, JB Marg
Near Prel Station, Mumbai - 400012

...Respondent

WITH

**MISCELLANEOUS APPLICATION NO: 85148 OF 2020
&
SERVICE TAX APPEAL NO: 85932 of 2019**

[Arising out of Order-in-Original No: 170-172/ME/COMM/VR/2018-19 dated 21/12/2018 passed by the Commissioner of GST & Central Excise, Mumbai.]

Indranil Chatterjee
RevX Technology Private Limited
Indique Sigme, 4th Floor, 3rd Block, 7th C Main Road
Koramangala, Bangalore – 560 034

... Appellant

versus

Commissioner of GST & Central Excise
Mumbai East
9th Floor, Lotus Info Centre, JB Marg
Near Prel Station, Mumbai - 400012

...Respondent

APPEARANCE:

Ms Anveshika Singh, Advocate for the appellant

Shri O Shivadikar, Assistant Commissioner (AR) for the respondent

CORAM:

HON'BLE DR D M MISRA, MEMBER (JUDICIAL)
HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)

FINAL ORDER NO: A/85853-85854/2020

DATE OF HEARING: 04/11/2020
DATE OF DECISION: 04/11/2020

PER: DR. D.M. MISRA

Heard both the sides.

2. These miscellaneous applications are filed for disposal of the appeals as their application under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 has been accepted and after payment of necessary dues, they were issued with SVLDRS certificate which is on record.

3. Miscellaneous applications and appeals are disposed off.

(Dictated and Pronounced in open court)

(C J Mathew)
Member (Technical)

(Dr D M Misra)
Member (Judicial)

**/as*